

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 7th March, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 88/2016 (CZ) (M.A. No. 380/2017, M.A. No. 445/2017 & M.A. No. 529/2017)	Santosh Bharti, Journalist Vs. State of M.P. & Ors.	Mr. Dharamvir Sharma, Adv. for Applicant Mr. Sachin K. Verma, Adv. State of M.P. Mr. P. K. Pawan, Adv. for R-5
FOR HEARING			
2.	Original Application No. 148/2017 (CZ) (I.A. No. 06/2019)	Alok Dubey Vs. State of Chhattisgarh & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Siddharth Chauhan, Adv. for State of Chhattisgarh Mr. Om Shankar Shrivastava, Adv. for MoEF Mr. Aaurg Maheshwari, Adv. for R-5
3.	Original Application No. 217/2018 (M.A. No. 1138/2018, I.A. No. 137/2019 & I.A. No. 138/2019)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Ajay Goyal, for R-6 Mr. Rajul Srivastav, Adv. for MPPCB Mr. Sachin K. Verma, Adv.
4.	M.A. No. 476/2018 & M.A. No. 477/2018 (Earlier M. A. No. 447/2017 (CZ) IN Original Application No. 337/2014 (CZ)	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh & Ors.	Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shyamal Anand, Adv. for HMA Agro Industries Ltd. Mr. Dharmvir Sharma, Adv. for HMA Mr. Vivek Choudhary, Adv. for BMC Mr. Santosh Verma, Adv. for ADM
5.	Original Application No. 47/2016 (THC) (CZ)	Bharat Kumar Jain & Anr. Vs. Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Om Shankar Shrivastav, Adv. for MoEF
6.	Original Application No. 98/2016 (CZ)	Santosh Bharti Vs. State of M.P. & Ors.	Mr. J. P. Sharma, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of M.P.
7.	Original Application No. 111/2016 (CZ)	Prakash Upadhyaya Vs. State of Rajasthan & Ors.	Ms. Arushi Gaur, Adv. for Applicant Mr. Shrey Raj Saxena, Adv. for R-8 to 30 Mr. Dharamvir Sharma, Adv. for R-31 & 33 Mr. Sandeep Singh, Adv. for RSPCB Dr. S. C. Paranjpe, for CGWB

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